

Central Administrative Tribunal
Principal Bench, New Delhi.

CS

CP-278/2005 in
OA-2887/2001

New Delhi this the 30th day of September, 2005.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

Arun Kumar Choudhary,
Lecturer-cum-Academic Incharge,
Commercial & Secretarial Institute,
Pant Polytechnic Campus,
Okhala, Phase-III,
New Delhi-20.

.... Petitioner

(through Sh. S.K. Sinha, Advocate)

Versus

Shri R.S. Sethi,
Principal Secretary-cum-Director,
Department of Training and Technical
Education, Muni Maya Ram Marg,
Pitampura, Delhi-88.

.... Respondent

(through Sh. Ajesh Luthra, Advocate)

Order (Oral)

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)

Respondents have filed the status report. Learned counsel of the petitioner seeks and is allowed to withdraw the CP. Accordingly, CP is dropped. Notice is discharged.


(Shanker Raju)

Member(J)


(V.K. Majotra)
Vice-Chairman(A)

/v/v/